

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

(14)

O.A.62/88.

Date of decision: 23.7.93.

Prem Chand

Petitioner.

Versus

Union of India & Ors.

Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appears either for the petitioner or for the respondents. Hence dismissed.

(S.R.Adige)
Member(A)


(V.S. Malimath)
Chairman

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